

1	2	3
33	Moabund Tea Co. Ltd.	@
34	Pritchett and Gold Batteries (Eastern) Ltd.	N.A.
35	Rajmai Tea Co. Ltd.	@
36	Rupajuli Tea Co. Ltd.	@
37	Salonah Tea Co. Ltd.	£
38	Thanai Tea Co. Ltd.	£
39	Tingri Tea Co. Ltd.	@
40	Upper Assam Tea Co. Ltd.	£
41	Singer Sewing Machine Co.	N.A.

NOTES : *Assets taken over by Tata Finlay Ltd.

@ Assets taken over by George Williams (Assam) Ltd.

£ These companies have merged with Assam (India) Ltd.

N.A. Information not available

Investment of Multinational Corporations in India

4214. SHRI BRAJAMOHAN MOHANTY: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) names of multinational corporations operating through their subsidiaries in India and total investment in India on 31-3-1980; and

(b) what steps Government have taken to curb their activities in the country?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKER): (a) The latest information available in this regard is as of 31-3-1979. On that date there were 125 subsidiaries of multinational corporations operating in India, with a total paid up capital of Rs. 360.05 crores. The investment held by the foreign (holding) companies in the total paid-up capital was Rs. 215.96 crores. The details of the names of

the foreign companies and the amount of paid-up capital held by them in their Indian subsidiaries are published in the factsheets on Indian subsidiaries of foreign companies as on 31-3-1979. Copies of these factsheets are available in Parliament Library for reference.

(b) The activities of Indian subsidiaries of multinational corporations are controlled and regulated under the provisions of the Companies Act, MRTP Act, Industries (Development & Regulation) Act, Foreign Exchange Regulation Act and Capital Issues Control Act, as may, be relevant.

New Board of National Film Development Corporation

4215. SHRI NAVIN RAVANI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have completed formation of Board of National Film Development Corporation; if so, the names of members appointed and names of those who refused to join; and

(b) whether Satyajit Ray was approached to make him Chairman of this body as per demand raised by some film makers; if not, the reasons there'or?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI RAM DULARI SINHA): (a) No, Sir.

(b) Yes, Sir.

राजस्थान के बाड़मेर जिले में बाढ़ से प्रभावित गाँव

4216. श्री वृद्धि चन्द्र जैन क्या सिचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) राजस्थान के बाड़मेर जिले में पिछले वर्ष लूना नदी की बाढ़ का कितने गाँवों पर प्रभाव पड़ा है और उन में से कितने गाँव ऐसे हैं जिनके लिए राजस्थान सरकार द्वारा बाढ़ नियंत्रण योजना के अन्तर्गत नटबन्धन तथा 'स्पर्स' का निर्माण किया गया है तथा क्या योजना को प्रतिया मभा पटल पर रखी जायेगी ,

(ब) क्या यह सच है कि राज्य सरकार को उपरोक्त योजना के पूरे खर्च को वहन करने की क्षमता नहीं है और यदि हाँ, तो उक्त योजना के लिए केन्द्रीय सरकार कितनी राशि की सहायता देने को तैयार है और ;

(ग) राज्य सरकार इस योजना को केन्द्रीय सरकार की सहायता से पूरा कर देगी ?

सिबाई मंत्री (श्री केशर पाण्डे) : (क) राजस्थान सरकार ने सूचित किया है कि 1979 के दौरान लूनी नदी की बाढ़ों से बाड़मेर जिले के 150 ग्राम प्रभावित हुए थे। लूनी बेसिन में बाढ़ नियंत्रण के लिए एक मास्टर योजना राज्य सरकार के साथ तैयार की जा रही है जिस में महत्वपूर्ण नगरों और ग्रामों के लिए स्थानीय बाढ़ सुरक्षा कार्य शामिल होंगे। अभी तक किसी तटबंध और टोकर (स्पर्स) का निर्माण नहीं किया गया है।

(ख) मास्टर योजना को अन्तिम रूप देने और राज्य सरकार द्वारा लागत का अनुमान तैयार कर लेने के पश्चात ही स्थिति का पता चलेगा।

(ग) राज्य सरकार ने सूचित किया है कि लूनी बेसिन में बाढ़ नियंत्रण के लिए मास्टर योजना में शामिल करने के लिए प्रस्तावित कार्यों के पूरा करने में, धन की उपलब्धता पर निर्भर करते हुए, 5 से 6 वर्ष लगने की संभावना है।

Cloud Seeding Operation

4217. SHRI OSCAR FERNANDES: Will the Minister of ENERGY AND COAL be pleased to state:

(a) whether it is a fact that the Karnataka Electricity Board has proposed to launch a 'cloud seeding operation' to produce artificial rains in area of Lingamanakki reservoir in the main feeder Sharavathi hydel project for the State;

(b) whether some assistance has also been sought from the Central Government in this regard; and

(c) if so, the reaction of Central Government thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) to (c). Yes, Sir. In view of the critical power position prevailing in the State, the Karnataka Electricity Board has proposed to undertake cloud seeding operations in the Lingamanakki

reservoir catchment area. The actual operation of cloud seeding has not yet started. The estimated cost of this operation is approximately Rs. 22 lakhs.

In this connection, State Authorities have approached the Central Government for clearances for aviation facilities and release of required aviation fuel. The clearances have been given.

Requirement and domestic production of Crude Oil and High Speed Diesel

4218. SHRI GADADHAR SAHA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) what is the actual requirement and domestic production of crude oil and H.S.D.; and

(b) what steps are being taken to meet the shortage of crude and H.S.D.?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a): Probably Light Diesel Oil (LDO) is being referred to as crude oil. It is not possible to say what the actual requirement of these products is. However, the actual consumption of Light Diesel Oil and High Speed Diesel Oil in the country during 1979-80 was about 1.25 million tonnes and 9.75 million tonnes respectively. The production of these two petroleum products in the refineries in the country during 1979-80 was as under:—

(Figures Provisional)

High Speed Diesel Oil	7.97 million tonnes
Light Diesel Oil	1.23 million tonnes

(b) The production of middle distillates which include the above mentioned two products, is being maximised in the refineries. Imports are also being arranged to the extent necessary for meeting the demand fully.